

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 9th April, 2018

No.HC.VII-14/2018/ 2112 /A. In anticipation of appointment of the following officer by the Govt. of Assam on promotion to Grade-I of the Assam Judicial Service, he is transferred and posted as below with effect from the date of his taking over charge as such. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiation as per the Assam Judicial Service Rules, 2003:-

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarters/ Station
1.	Shri Romen Baruah	Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, vice Smti Sharmila Bhuyan already transferred.	Tezpur

No.HC.VII-14/2018/ 2113 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed him on officiation as per Rules, as Additional District and Sessions Judge of the Sessions Division with Head-quarters as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Shri Romen Baruah	Sonitpur	Tezpur

No.HC.VII-14/2018/ 2114 /A. Smti Mamta Bhadani, Secretary, District Legal Services Authority, Nagaon, is transferred and posted as Chief Judicial Magistrate, Karbi Anglong, Diphu, vice Shri Nisanta Goswami transferred.

Smti Bhadan will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nagaon and proceed to join her new assignment immediately.

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No.HC.VII-14/2018/ **2115** /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Smti Mamta Bhadani	Karbi Anglong	Diphu

No.HC.VII-14/2018/ **2116** /A. Smti Pronita Morang, Additional Chief Judicial Magistrate, Nagaon, is posted at the same station i.e. Nagaon, as Secretary, District Legal Services Authority, vice Smti Mamta Bhadani transferred.

Smti Morang will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and join her new assignment immediately.

No.HC.VII-14/2018/ **2117** /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

Name of the Officers

1. Smti Kingkini Borah,
Sub-Divisional Judicial Magistrate (M), Abhayapuri
2. Smti Monalissa Das,
Sub-Divisional Judicial Magistrate (M), Hojai

No.HC.VII-14/2018/ **2118** /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/Station
	Smti Kingkini Borah	Secretary, District Legal Services Authority, Udalguri, the post being created by the Govt., vide letter No.LGL.31/2007/88 dated 26.10.2016	Udalguri
2.	Smti Monalissa Das	Addl. Chief Judicial Magistrate, Nagaon, vice Smti Pronita Morang posted at the same station	Nagaon

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No.HC.VII-14/2018/ 2119 /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been promoted to Grade-II of the Assam Judicial Service, as Additional Chief Judicial Magistrate of the district with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Smti Monalissa Das	Nagaon	Nagaon

No.HC.VII-14/2018/ 2120 /A. Shri Nayanjyoti Choudhury, Sub-Divisional Judicial Magistrate (S), Dhubri, is transferred and posted as Sub-Divisional Judicial Magistrate(M), Abhayapuri, vice Smti Kingkini Borah transferred on promotion.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.


No.HC.VII-14/2018/ 2121 /A. Shri Chinmoy Baruah, Sub-Divisional Judicial Magistrate (S), Nagaon, is transferred and posted as Sub-Divisional Judicial Magistrate(M), Hojai, vice Smti Monalissa Das transferred on promotion.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-14/2018/ 2122 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate, (S at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Shri Tarun Dey	Sub-Divisional Judicial Magistrate (S), Nagaon, vice Shri Chinmoy Baruah transferred.	Nagaon	Nagaon
2.	Shri Siddhartha Shankar Sharma	Sub-Divisional Judicial Magistrate (S), Dhubri, vice Shri Nayanjyoti Choudhury transferred.	Dhubri	Dhubri

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No.HC.VII-14/2018/ 2123 /A. Smti Monica Boro, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Karbi Anglong, Diphu, vice Shri Tarun Dey transferred.

Smti Boro will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Bajali and proceed to join at her new place of posting immediately.

No.HC.VII-14/2018/ 2124 /A. Smti Niva Rani Daley, Judicial Magistrate, 1st Class, Jorhat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bajali, vice Smti Monica Boro transferred.

Smti Daley will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

HC.VII-14/2018/ 2125 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs.2,00,000/- (Rupees two lakhs) only.

1. Smti. Niva Rani Daley

No.HC.VII-14/2018/ 2126 /A. Shri Manish Yadav, Munsiff No.2, Sivasagar, is posted at the same station i.e. Sivasagar as Munsiff No.1, vice Shri Siddhartha Shankar Sharma transferred.

Shri Yadav will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and join his new assignment immediately.

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2018/ 2127 - 2159 /A.

Dated 09.04.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Romen Baruah with the powers of Additional District Judge.

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2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release Smti Mamta Bhadani from the post of Secretary, District Legal Services Authority, Nagaon and appoint Smti Pronita Morang and Smti Kingkini Borah as Secretary, District Legal Services Authority, Nagaon and Udalguri respectively.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
12. The Special Judge, Addl. CBI Court, No.I & II, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati. He will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, _____
17. Smti Mamta Bhadani, Secretary, District Legal Services Authority, Nagaon
18. Smti Pronita Morang, Additional Chief Judicial Magistrate, Nagaon
19. Smti Kingkini Borah, Sub-Divisional Judicial Magistrate (M), Abhayapuri. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri and proceed to join her new assignment immediately.
20. Smti Monalissa Das, Sub-Divisional Judicial Magistrate (M), Hojai. She will hand over charge of her Court and Office to the Judicial Magistrate, 1st Class, Hojai and proceed to join her new assignment immediately.
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati
22. Shri Nayanjyoti Choudhury, Sub-Divisional Judicial Magistrate (S), Dhubri
23. Shri Chinmoy Baruah, Sub-Divisional Judicial Magistrate (S), Nagaon
24. Shri Tarun Dey, Munsiff, Karbi Anglong, Diphu. He will hand over charge of his Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and proceed to join his new assignment immediately.
25. Shri Siddhartha Shankar Sharma, Munsiff No.1, Sivasagar. He will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment immediately.


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26. Smti Monica Boro, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali
27. Smti Niva Rani Daley, Judicial Magistrate, 1st Class, Jorhat
28. Shri Manish Yadav, Munsiff No.2, Sivasagar
29. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
30. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
31. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
32. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


09/04/2018
REGISTRAR (VIGILANCE)


9/4/2018